

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:21
ANSWERED ON:02.12.2003
CORRUPTION IN KENDRIYA BHANDAR
RAGHUNATH JHA;RAMJI MANJHI

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

refer to the answers given to USQ Nos. 2427, 2502, 253, 2447, 1075, 234 and 2128 dated 5.12.2001, 5.12.2001, 20.11.2002, 4.12.2002, 25.2.2003, 22.7.2003 and 5.8.2003 respectively and state:

- (a) Whether the information to USQ Nos. 253, 2447 and 1075 have since been collected/received;
- (b) if so, the details thereof; and
- (c) the action taken thereon ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS.(SHRI HARIN PATHAK)

- (a) to (c): The information will be laid on the Table of the House.